

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.): DELHI

ORDER

Consequent upon the sudden demise of Sh. Manoj Kumar, Orderly, E.C. 10521/26912186 S/o Sh. Vijay Singh, expired on 28.02.2022, his name is hereby struck off from the pay scroll of this office with effect from 01.03.2022 (F/N) as per rule 5(2) of CCS (Pension) Rules, 1972.

(GIRISH KATHPALIA)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.),
DELHI

No. 35816 - 35833 PF/Admn-III 2022

Dated, Delhi the _____

13 MAY 2022

Copy forwarded for information and necessary action to :-

1. Personal office, Ld. Principal District & Sessions Judge (HQs.), THC, Delhi
2. The Ld. Principal District & Sessions Judge, North-East District, KKD, Delhi
3. The Accounts Officer/DDO, (North-East District), KKD, Delhi (Copy of Death Certificate is annexed herewith)
4. The Pay & Accounts Officer, PAO, (North-East District), KKD, Delhi (through concerned A/c Branch).
5. The Administrative Officer (Judl.), Vigilance Branch, (Central District), THC, & (North-East District), KKD, Delhi
6. The Dealing Officials, Seniority & Promotion, Posting and Transfer, Admn-III, THC, Delhi
7. The Branch In charge, Admn.I, II and III Tis Hazari Courts, Delhi
8. The Dealing Officials, Leave seat, (Central District), THC, & (North-East District), KKD, Delhi
9. The Dealing Official, Pension Cell, North-East District, KKD, Delhi
10. The Dealing Official, ACR Cell, THC, Delhi
11. Website Committee, English/Hindi, Tis Hazari Court Delhi
12. The Dealing Official Layers, Tis Hazari Courts, Delhi
13. Sh. Sagar on behalf of the deceased official i.e. S/o Sh. Manoj Kumar, Orderly, E.C. 10521/26912186 S/o Sh. Vijay Singh R/o D/Z, Water box, Vidhan Sabha, Civil Line, Delhi

Balbir Singh
13/5/22
(BALBIR SINGH SHALAR)
Administrative Officer (Judl.)
Administration Branch-III
Principal District & Sessions Judge (HQs.) Office, Delhi